

12.00 hrs.

(The Lok Sabha re-assembled at Twelve of the Clock.)

...(Interruptions)

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table a copy of the Economic Survey 2006-2007 (Hindi and English versions).

(Placed in Library. See No. LT 5797/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table –

(1) A copy of the Indian Boiler (Third Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. G.S.R. 280 in Gazette of India dated 18th November 2006, under sub-section (2) of Section 28 of the Indian Boilers Act, 1923.

(2) A copy of the Notification No. S.O. 62(E) (Hindi and English versions) published in Gazette of India dated the 22nd January 2007, making certain amendments in Notification No. S.O.477(E) dated the 25th July, 1991 under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library. See No. LT 5798/07)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Jairam Ramesh, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Project Exports Promotion Council of India, Mumbai, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Project Exports Promotion Council of India, Mumbai, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5799/07)

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